

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6066  
ANSWERED ON:03.05.2010  
JOB CARDS UNDER MGNREGS  
Mithlesh Shri

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the criteria fixed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for issuing job cards;
- (b) whether the said criteria has been fixed by the Union Government or the State Governments are allowed to fix their own criteria;
- (c) if so, the details thereof;
- (d) the names of districts in the country including Uttar Pradesh which have achieved the target of hundred days employment under this scheme and those which have not achieved targets or have not complied with the prescribed provisions in this regard, State-wise; and
- (e) the action taken by the Union Government against the defaulters and to improve the situation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The criteria for issue of job cards under Mahatma Gandhi NREGA has been provided in the Act itself. In accordance with para 1 and 2 of Schedule-II of the Act, adult members of every household who reside in any rural areas and are willing to do unskilled manual work may submit their names, age and address of the household to the Gram Panchayat in the jurisdiction of which they reside for registration of their household for issuance of a job card. It is the duty of the Gram Panchayat to register the household after verification of the details furnished by the adult members and affixing their photographs. A job card should be issued within 15 days of application.

(d): Mahatma Gandhi NREGA is demand based. The Act provides a legal guarantee for atleast 100 days of wage employment to every rural household in a financial year for doing unskilled manual work on demand. The number of days of employment availed by the households in an area depends upon the availability of other employment opportunities in the area as the workers may take up any other employment available to them including farming and non-farming activities. State-wise number of households which have completed 100 days of employment during the 4 years of implementation of the Act is given in the Annexure.

(e): As Mahatma Gandhi NREGA is demand based, there are no pre-determined targets regarding its achievements. However, intensive IEC activities through print as well as electronic media have been taken up to inform the rural population about their legal rights under the Act.